

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:196

ANSWERED ON:16.11.2016

Cross Border Terrorism

Adsul Shri Anandrao ;Chandel Kunwar Pushpendra Singh;Chinnaraj Shri Gopalakrishnan;Kateel Shri Nalin Kumar;Kumar Shri Ashwini;Raut Shri Vinayak Bhaurao;Shinde Dr. Shrikant Eknath;Shrirang Shri Chandu Barne;Suresh Shri Doddaalahalli Kempegowda;Yadav Shri Dharmendra

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government is taking steps to wage a sustained diplomatic campaign to name terror sponsoring State;
- (b) if so, the details thereof; and
- (c) the details of the steps taken by the Government to isolate Pakistan at international level?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
(SHRI M. J. AKBAR)

(a) to (c) In view of escalation of acts of cross border terrorism from Pakistan in the recent months, the Government undertook active diplomatic efforts to highlight the involvement of Pakistan in terrorism directed against India. After the Uri terrorist attack on September 18, 2016, India's diplomatic missions in key countries were instructed to convey to their host governments at a suitably high level that the persistence of Pakistan in glorifying anti-India terrorists and supporting cross border terrorism against India had not merely resulted in an escalating series of terrorist attacks in India attributable to Pakistan, such as in Poonch (September 11, 2016) and Uri, but also endangered peace and stability in the entire region. As a result, several important countries issued statements supporting India's decisive action against terrorism and also specifically mentioned that Pakistan should take effective steps to stop the activities of terrorist groups in its territories.

Prime Minister categorically stated at G-20 Summit at Hangzhou on September 4, 2016 that "one single nation in South Asia is spreading agents of terror in our region". This was also stressed by Prime Minister during the 11th East Asia Summit and during the 14th ASEAN-India Summit held in Vientiane, Lao PDR on September 8, 2016, as well as during the recently concluded BRICS Summit in Goa on October 16, 2016. External Affairs Minister, in her address at UN General Assembly on 26 September 2016, had exposed the complicity of Pakistan in promoting cross border terror and emphasized its denial when confronted with evidence.

Several SAARC countries, separately but on the same day, conveyed to the current SAARC Chair Nepal on September 27, 2016 that the environment in region because of terrorism emanating from one country is not conducive to the holding of Summit in November 2016. India's counter terrorism action on September 29, 2016 across Line of Control was also projected adequately to international community, inter alia, through a briefing by Foreign Secretary to several diplomatic missions in New Delhi on the same day. Members of international community once again expressed their support for fighting terrorism effectively and without discrimination.

The Government continues to pursue imposition and strict monitoring of 1267 regime on various Pakistan-based individuals such as Hafiz Saeed and Zaki-ur Rahman Lakhvi and terrorist organizations such as Lashkar-e-Taiba/Jamaat-ud-Dawaa and Jaish-e-Mohammad, directing their activities against India.